

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 284
TO BE ANSWERED ON 02.02.2026

Utilisation of CAMPA Funds

284. DR. BACHHAV SHOBHA DINESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds are being used for planting commercially valuable monoculture plantations rather than native species restoration, defeating ecological compensation goals;
- (b) the reasons for not mandating that a minimum percentage of CAMPA funds be used for restoration of native ecosystems rather than commercial plantations;
- (c) the details of the species, composition of plantations funded by CAMPA during the last five years;
- (d) the survival rate of CAMPA funded plantations after three years; and
- (e) whether the Government plans to issue binding guidelines on native species composition and ecological restoration outcomes for CAMPA-funded projects and if so, the ecological standards set in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (e) As per the Guidelines issued under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980, the species to be planted under compensatory afforestation and eco-restoration related activities should be heterogeneous in nature consisting of indigenous species. Afforestation activities are implemented in accordance with the approved Annual Plan of Operations (APO), duly conforming to the provisions of the Compensatory Afforestation Fund Act, 2016 and the CAF Rules, 2018, as well as the guidelines issued under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980.

The survival rate of afforestation activities undertaken are maintained by the respective State and UT Forest Departments.
